

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE  
ORIGINAL APPLICATION NO. 214 OF 2024 (WZ)**

News Item titled "Dead fish found floating  
In Mula River raises alarm", appearing in  
The Hindustan Times dated 23.09.2024

Versus

Pune Municipal Corporation & Ors. ....Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF  
RESPONDENT NO. 1 PUNE MUNICIPAL  
CORPORATION (PMC).**

I, Rajendra Jadhav, Age: 52 year( Drainage  
Repairs and Maintenance Department), Pune  
Municipal Corporation do state on solemn  
affirmation as under:

- (1) I say and submit that I am working as  
Executive Engineer Department in Pune  
Municipal Corporation (Henceforth referred as  
"PMC" for the sake of brevity) and I am  
authorized to file this Affidavit before the  
Hon'ble National Green Tribunal on behalf of  
Respondent No. 1 PMC. I crave leave of this

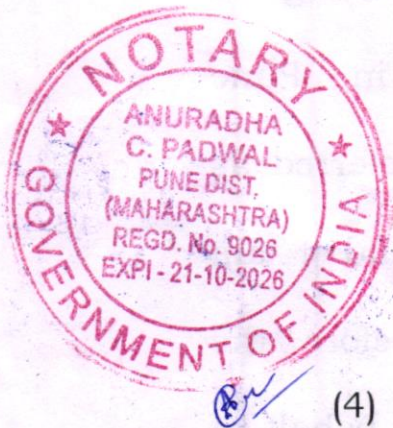


Hon'ble Tribunal to file Additional Affidavits as and when the occasion so arises.

(2) I say and submit that the present application is admitted Suo moto by this Hon'ble Bench by the, "News Item titled "Dead fish found floating In Mula River raises alarm", appearing in The Hindustan Times dated 23.09.2024".

(3) I say and submit that as per the news article published online dated 23/09/2024 at 10:54 PMC in Hindustan Times authored by Vicky Pathare the incident appears to be occurred at Pimple Nilakh in Pimpri-Chinchwad area. That the said location lies within the jurisdiction of Respondent Pimpri Chinchwad Municipal Corporation (PCMC) and same is confirmed by the Respondent District Collector by their letter dated 28/11/2028 addressed to the Registrar of this Hon'ble Tribunal.

(4) I say and submit that the Pimple Nilakh, PCMC lies on upstream of the River Mula while



answering respondent PMC lies on the downstream of River Mula. There is zero possibility that discharge water from PMC can flow upstream.

(5) I say and submit that in view of above the answering respondent has no role in this matter in relation to incident occurred. Hence it is prayed that the name of answering respondent may be deleted.

(6) Hence this Affidavit.

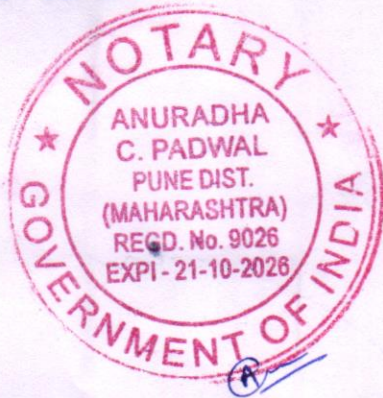
Pune

Date: 03/02/2025

Respondent No. 1

Pune Municipal Corporation

Rahul Garg  
Advocate



BEFORE ME

ANURADHA C. PADWAL  
NOTARY  
GOVERNMENT OF INDIA

NOTED & REGISTERED AT  
SERIAL NUMBER ..... 17/2025

04 FEB 2025

